

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2622
ANSWERED ON 2ND AUGUST, 2016

FOOD PROCESSING UNITS OF PATANJALI AYURVED LIMITED

2622. SHRI SANGANNA AMARAPPA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Patanjali Ayurved Limited has been permitted to set up Food Processing Industries (FPIs) as per the guidelines for setting up of FPIs in the country; and
- (b) if so the details thereof including number of units run by Patanjali Ayurved Limited, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

- (a) Grant of permission for setting up of Food Processing Industries is not under the domain of Ministry of Food Processing Industries. However, as per Section 31 of the Food Safety and Standards Act, 2006 and Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011, administered by Ministry of Health & Family Welfare, all Food Business Operators require License / Registration prior to carrying on commencing of Food business.
- (b) As per the Food Licensing & Registration System (FLRS) of Food Safety and Standards Authority of India (FSSAI), State –wise details of the number of units run by M/s Patanjali Ayurved Limited is given at **Annexure**.

Annexure

**STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UNSTARRED QUESTION NO. 2622 FOR ANSWER ON 2ND AUGUST, 2016
REGARDING FOOD PROCESSING UNITS OF PATANJALI AYURVED LIMITED**

State wise details of the number of units

S. No.	Name of FBO/ Company	State	License No.	Licenses Issued on	License Valid upto
1.	Patanjali Aurved Ltd.	Uttarakhand	10013012000249	21.04.2015	31.10.2018
2.	Patanjali Ayurved Limited	Uttarakhand	10015012000332	28.08.2015	27.08.2018
3.	Patanjali Ayurved Limited	Uttarakhand	10012012000202	23.09.2015	31.12.2020
4.	Patanjali Gramodyog Nyas	Uttarakhand	10015012000331	24.08.2015	23.08.2020
5.	Patanjali Ayurved Ltd, Patanjali Food & Herbal Park	Uttarakhand	10014012000266	15.02.2016	20.02.2019
6.	Patanjali Biscuits Pvt. Ltd.	Maharashtra	10016022005084	01.06.2016	31.05.2021
7.	Patanjali Biscuits Pvt. Ltd.	West Bengal	10012031000423	02.03.2016	31.03.2021

Source Note: Food Licensing and Registration System, (FLRS)